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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2456/93

New Delhi, dated the 21th March, 1994

Hon'ble Mr. N.V.Krishnan, Vice Chairman (A)

Hon'ble Mr. B.S. Hegde, Member (J)

Shri Rajpal
Office of the CE (NZ)
Akashwani & Doordarshan
Jamnagar House,
New Delhi

R/o H.No. 2 Gao Gadi,
Lajpat Nagar, N/Delhi-65

.. Applicant

(By Advocate Sh. P.V. Sridharan)

Versus

1. Union of India through the
Director General All India Radio,
New Delhi.

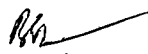
2. Chief Engineer (NZ)
Askashvani & Doordarshan
Jamnagar House, Shajahan Road,
New Delhi

.. Respondents

ORDER (ORAL)

(Hon'ble Mr. N.V.Krishnan Vice Chairman (A)

Ld.counsel for the applicant requests for permission to withdraw this application. Accordingly, permission is granted. OA is dismissed as withdrawn.


(B.S. Hegde)
Member (J)


21.3.94
(N.V.Krishnan)
Vice Chairman (A)

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